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Production of Black and White and Colour Televisions

2085. SHRI R. JEEVARATHI-NAM: Will the PRIME MINISTER be pleased to state:

(a) the total number of black and white and colour TV sets being produced in the country annually;

(b) whether some colour TV kits are also being imported; if so, the details thereof; and

(c) the names of the Indian companies which have been given loans to manufacture colour televisions?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The annual production of TV sets during the last 3 years is as follows:—

(Million Nos.)

Year	B & W TV	CTV
1988	4.4	1.3
1989	4.0	1.2
1990	3.6	1.2

(b) As per Government policy, import of TV sets is not permitted except as per personal baggage rules.

(c) No loan has been given to Indian companies by the Central Government to manufacture TV Receivers.

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Closure of Gorakhpur Fertilizer Plant

2086. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the fertilizer plant at Gorakhpur in Uttar Pradesh is still lying closed,

(b) if so, the reasons therefor and the amount of revenue lost so far therefrom; and

(c) the time by which the Government propose to reopen this plant?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) and (c) An accident took place on 10th June, 1990 on account of bursting of gas pipeline. Thereafter, FCI was directed by Directorate of Factories, Government of Uttar Pradesh to get health survey done by third party before re-starting the plant. A detailed health survey is being conducted and is likely to be completed by October, 1991. The loss of revenue is Rs. 17.22 crores so far. Decision regarding re-starting of the plant will be taken on receipt of the health survey report of the plant.

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 [Translation]

Backlog of SC/ST Vacancies

2087. SHRI RAM NARAIN BERWA: Will the PRIME MINISTER be pleased to state:

(a) the backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes in Central Government services in the last three years;

(b) whether the Government propose to conduct a special recruitment drive for clearing this backlog;

(c) whether the Government propose to provide legal protection to the provisions of clearing the backlog; and

(d) if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The backlog of reservations for Scheduled Castes and Scheduled Tribes in the Central Government services as reported by various Ministries/Departments of the Central Government in the last three years are 43504, 35647 & 31928.

(b) Yes, Sir.

(c) and (d) To clear the backlog of Scheduled Castes and Scheduled Tribes vacancies, executive instructions